

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 102**  
**(IB)-1464(PB)/2018**

**IN THE MATTER OF:**

a'XYKno Capital Services Pvt. Ltd. .... Applicant/petitioner  
v.  
Rattan India Power Ltd. .... Respondent

**Order under Section 9 of IBC, 2016**

**Order delivered on 11.08.2021**

**Coram:**

**SHRI BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**

**SHRI HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant: Partho Sarkar and Nicky Pokar, Advs.  
For the Respondent: Alok Dhir, Karan Batura & Karan Singh, Advs.

**ORDER**

**CA Nos. 1163 & 759 OF 2019**

CA Nos. 1163 & 759 of 2019 are infructuous and hence disposed of.

- *sd* -

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

- *sd* -

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

11.08.2021  
VINEET